

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	A No 190/19	Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission & Anr.	1803/2019 Dated 15/04/2019	20/05/2019		23/05/2019 Court – I
02.	IA 1052/19 in DFR No 1026/19 (IA 1052/19 – Delay in re-filing)	Mahanagar Developers Vs. Maharashtra Electricity Regulatory Commission & Anr	1026/2019 Dated 28/02/2019	21/05/2019		23/05/2019 Court – I
03.	A No 192/19	Punjab State Power Corporation Limited Vs. GVK Power (Goindwal Sahib) Limited & Anr.	1869/2019 Dated 22/04/2019	21/05/2019	J Sagar Associates for R-1	23/05/2019 Court – I

**Sd/-
Dy. Registrar**

Dated: 21/05/2019